

Seventeenth Loksabha

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Title: Regarding alleged violation of reservation policy in Aligarh Muslim University-laid.

SHRI BHOLA SINGH (BULANDSHAHR): I am the member of the court of Aligarh Muslim University (AMU) but from the last two years no meeting has been convened by AMU Administration. Unfortunately, there is no Reservation for SC/ST and OBC which is against Article 16 (4) and Article 16 (5) of Indian Constitution. Its very sad that on the one side we are celebrating Constitution Day in Parliament and on the other side AMU is violating constitutional provisions which has been established by the Parliament Act of 1920.

Therefore, I request Government to look into the matter and take action against AMU & stop discrimination against SC/ST & OBC as Reservation is a fundamental right of SC/ST & OBC.